

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

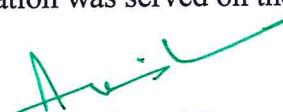
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

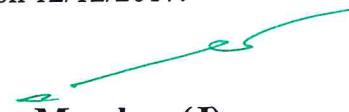
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	For hearing	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN JHABAKH - K +919962100188	R 2, 4, 5, 7, & 8	
2.	Aishwarya Ak for J. Sagar Associates. 9902685016	R 3	

O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for petitioner filed application alongwith D.D. Registry is directed to check and put up. Memo is also filed by Counsel for Petitioner stating that, copy of the application was served on the Respondent. List it on 12/12/2017.


Member (T)


Member (J)